

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

NEW DELHI

C.P. NO. 129(ND)14

C.A. NO.

CORAM:

**PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017**

**NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Raj Shekhar Rao, Advocate of the Petitioner
Mr. Jatin Monga, Advocate of the Petitioner
Ms. Gauri Puri, Advocate of the Petitioner
Mr. rajnish Chadha, Advocate of the Petitioner
Mr. Saurabh Kalia, Advocate of the Respondent
Ms. Samridhi Gogia, Advocate of the Respondent
Mr. S.K Bansal, Advocate of the Respondent no.7**

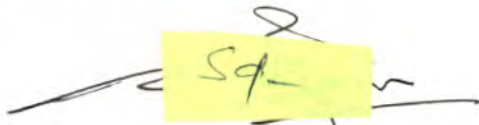
Order

Appearance has been put in on behalf of respondent no. 7 by Mr. S.K Bansal, Advocate. His ^Lfiled
Vakalatnama is taken on record. As the case is at the stage of final arguments respondent no. 7
cannot be permitted to file any reply at this stage. However, as respondent no. 7 supports the case of
the petitioner, arguments advanced on his behalf shall be taken due note of.

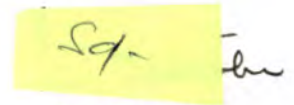
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Further arguments have been addressed by the Ld. Counsel for petitioner. Keeping in view that the matter is part heard, it would be expedient to fix continuous dates. Accordingly the case be listed on 7th & 10th July 2017 as per the convenience of counsels. The date of 19th May 2017 already fixed is hereby recalled.



[S.K. MOHAPATRA]
MEMBER [T]



[R. VARDHARAJAN]
MEMBER [J]

(Shipra Mittal)